

आयकर अपीलीय अधिकरण “एक-सदस्य मामला ” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“SMC” BENCH, MUMBAI

माननीय श्री विकास अवस्थी, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI VIKAS AWASTHY, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
 (Hearing through Video Conferencing Mode)

आयकरअपील सं./ I.T.A. No.5875/Mum/2019
 (निर्धारण वर्ष / Assessment Year: 2014-15)

M/s. Electrofocus Electricals Pvt. Ltd. 504, Deepak Residency Lajpatrai Road, Vile Parle(W) Mumbai-400 056	बनाम/ Vs.	Income tax Officer-9(2)(4) Aaykar Bhavan, 6 th Floor M.K. Road Mumbai-400 020
स्थायीलेखासं./जीआइआरसं./ PAN/GIR No. AACCE-0551-D		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थीकीओरसे/ Appellant by	:	Assessee’s Letter dated 24/03/2021
प्रत्यर्थीकीओरसे/ Respondent by	:	Shri Sanjay J. Sethi-Ld. DR

सुनवाईकीतारीख/ Date of Hearing	:	10/06/2021
घोषणाकीतारीख / Date of Pronouncement	:	10/06/2021

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member): -

1. The registry placed on record assessee’s letter dated 24/03/2021 wherein it has been submitted that the assessee has already opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and therefore, the assessee seeks withdrawal of the appeal. The same was not objected to by Ld. DR.

2. In view of foregoing, the assessee's appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal, in case the declaration filed under the scheme is not accepted, for whatever reasons.

3. The appeal stands dismissed as withdrawn.

Order pronounced on 10th June, 2021.

Sd/-

(Vikas Awasthy)

न्यायिक सदस्य / **Judicial Member**

Sd/-

(Manoj Kumar Aggarwal)

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 10/06/2021

Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**